

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.88/ 2017	-	Clarification from MCA awaited	131	Metarin Distributors Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

RAFEEU
LLA
SHARIF
7259700201

petitioner
Metarain
Distributors
Pvt. Ltd

Rafeeullah Sharif

ORDER

PCS for Petitioner Company is present. He reported that, he has served notice on Income Tax Department. However, Tribunal wanted to issue notice to the Deputy Commissioner of Income Tax Department if no response is received from Income Tax Department on the notice issued by the Tribunal. Further, notice sent to the R.D was forwarded to the Ministry of Corporate Affairs and reply is awaited. PCS is further directed to inform the Tribunal whether Central Government has framed any Rules as per Section 131 (3) of the Companies Act, 2013 in order to proceed with further. List it on 09/02/2018.


Member (T)


Member (J)